

Government monitors the housing schemes only State-wise.

Since the year 1980, under the scheme of the allotment of house sites to rural landless families, 2,25,369 families have been provided with house sites. Out of this 17,275 Scheduled Tribe families have been allotted house sites. Under the Indira Awas Yojana, 23,000 units have been planned since 1985 for the benefit of the Scheduled Castes/Scheduled Tribes and freed bonded labour.

(English)

Setting up of TV transmitters in hill States

5661. SHRI JITENDRA PRASADA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the installation of TV transmitters in hill States/ regions has been any priority in the Seventh Five Year Plan;

(b) if so, the nature of priority given and the target dates fixed for the installation of these transmitters in the districts of each of the eight Hill States and the hill regions of the other States; and

(c) if not, the steps taken to promote the flow of information ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :
(a) Yes, Sir.

(b) The VII Plan of Doordarshan includes the establishment of a large number of new TV transmitters which, when commissioned, are expected to provide coverage to the extent possible in all the hill districts of the country. The installation of these transmitters will, however, depend on the time needed by indigenous manufactures to supply the required equipment and annual allocation of plan resources.

(c) Does not arise.

[Translation]

Joint registration for allotment of Flats/plots in DDA

5663. SHRI SANTOSH KUMAR SINGH :
DR. G. S. RAJHANS :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority has recently taken the spouses ;

(b) if so, the details there of;

(c) whether joint registration of allotment/ownership of DDA flats has been made compulsory in all cases retrospectively; and

(d) whether any representations from the allottees/ owners have been received against the above decision of DDA; if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) As in the statement laid on the Table of the House. [Placed in Library. See No. LT-4170/87]

(c) Yes, Sir.

(d) One representation has been received from Shri Syed Shahabuddin, MP for the grant of exemption to the Muslims from the policy of Joint registration.

[English]

Incentives for growing oilseeds

5664. SHRI SYED SHAHABUDDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have set a target for self-sufficiency in oilseeds, if so, target quantity and the target date;

(b) the incentive proposed to be provided to the grower for diverting land to oilseed production;

(c) the steps taken to upgrade the productivity of oilseeds cultivation; and

(d) the steps taken to promote oilseeds cultivation in hitherto uncultivated land ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Efforts are being made to achieve self-sufficiency in oilseeds production as early as possible. However, the production targets of oilseeds has been fixed at 180, lakhs tonnes for the terminal year of the 7th Five Year Plan (1989-90).

(b) Under the National Oilseeds Development Project, farmers are advised to grow oilseeds in the areas where cultivation of other crops is less economical than oilseeds cultivation.

(c) In order to increase the productivity of oilseeds, assistance under the National Oilseeds Development Project is provided in important oilseeds growing states on various inputs and for adoption of improved package of practices through field demonstrations.

(d) Cultivation of oilseeds like soyabean, sunflower and Castor is being encouraged in Kharif fallows while mustard, taramira, sunflower, groundnut is being advocated during Rabi/Summer fallows by providing assistance on various inputs under the National Oilseeds Development Project.

Publicity of Government policies by Publications Division

5665. SHRI KAMAL CHAUDHRY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Publications Division gives publicity to Government policies, Plans and 20 Point Programme if so, in what manner;

(b) whether the Publication Division brings out books, pamphlets, brochures in this regard;

(c) if so, the details thereof and how the publicity and propaganda reach the district and block levels;

(d) the manner in which the reaction of the public thereon is brought to Government's notice; and

(e) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) Yes, Sir. Due publicity is given to the Government policies, Plans and 20 Point Programme through suitable articles and write-ups in the various journals brought out by the Publications Division.

(b) No, Sir. However, pamphlets and brochures on various aspects of Government policies are being brought out by the Directorate of Advertising and Visual Publicity.

(c) The books and journals of the Publications Division are being sold all over the country through a network of 8 Departmental Sales Emporia and more than 3000 dealers. The brochures and pamphlets brought out by the DAVP in Hindi and regional languages are not only being mailed directly to district/block level recipients free of charge but also widely distributed by the field publicity units of the Directorate of Field Publicity.

(d) and (e). The reaction of the public is received in the shape of letters to the editors of the journals, the impressions recorded in the Visitors Book maintained by the Exhibition Units of DAVP and Public Reaction reports sent by the field publicity units.

Permits for fishing vessels

5666. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of AGRICULTURE be pleased to state :

(a) the Seventh Plan target of acquiring large fishing vessels vis-a-vis their availability at present;